

APHC010310612026



**IN THE HIGH COURT OF ANDHRA PRADESH  
AT AMARAVATI**

Bench  
Sr.No:-45  
[3584]

**WP(PIL) NO: 137 of 2026**

Bolisetty Satyanarayana

...Petitioner

Vs.

The State of Andhra Pradesh and others

...Respondent(s)

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**CORAM : THE CHIEF JUSTICE LISA GILL  
SRI JUSTICE CHALLA GUNARANJAN**

**DATE : 9<sup>th</sup> September, 2026.**

Present :

Advocate for Petitioner:

Mr. Virag Gupta for Mr. Challa Ajay  
Kumar

Advocate(s) for Respondent(s):

Mr. D. Srinivas, Id. Advocate General,  
Ms. Santhi Chandra (SC For APIIC),  
Mr. Bolla Venkata Rama Rao (SC for  
APPCB)

**P C :**

List on 05.10.2026.

**LISA GILL, CJ.**

**CHALLA GUNARANJAN, J.**

SSN